

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 27 OF 2016

AND

**APPEAL NO. 2 OF 2016 &
IA NO. 2 OF 2016**

Dated: 30th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 27 OF 2016

In the matter of:

ACC Ltd.	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission Ors.	Respondent(s)

Counsel for the Appellant(s)	:	-
Counsel for the Respondent(s)	:	Mr. R.K. Mehta Ms. Himanshi Andley for R-1 Mr. Pradeep Misra for Mr. Suraj Singh for R-2 Mr. Ajatshatru S. Mina for R-3 Mr. Kumar Mihir for R-4

**APPEAL NO. 2 OF 2016 &
IA NO. 2 OF 2016**

In the matter of:

Kishangarh Hi-Tech Textile Park Ltd.	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission Ors.	Respondent(s)

Counsel for the Appellant(s)	:	Mr. Kumar Mihir
Counsel for the Respondent(s)	:	Mr. R.K. Mehta Ms. Himanshi Andley for R-1 Mr. Pradeep Misra for Mr. Suraj Singh for R-2 Mr. Ajatshatru S. Mina for R-3 & 4

ORDER

It is stated that pleadings are complete in these matters.

List these matters for hearing on **07.03.2017.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt